

File No. RTI ID No. 19-05/2024  
सीमा शुल्क, उत्पाद शुल्क और सेवा कर अपीलीय न्यायाधिकरण  
Customs, Excise and Service Tax Appellate Tribunal  
वेस्ट ब्लॉक नंबर 2, आर.के.पुरम, नई दिल्ली, दिल्ली 110066  
West Block No.- 2, R.K. Puram, New Delhi-110066

Dated: 01 Nov 2024  
RTI I.D. No. 19-05/2024

सेवा में -  
श्री मोहित वालिआ  
ग्राम पोस्ट- सतनाली,  
जिला - महेन्द्रगढ़ हरियाणा पिन- 123024

Sub: Information sought under Right to Information Act, 2005

Sir,

1. Reference is made to your letter No. F.No. R/20011/92/2024 dated 16 Oct 2024 sent by email dated 16 Oct 2024 to this office.
2. Annexed herewith the reply of a/m RTI application as received from the Admin Section of this office vide letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV dated 30 Oct 2024.
3. It is submitted that this office is uploading suo-moto the information related to expenditure, tender, and budget to our website- <https://cestat.gov.in/noticestatus#> under the head of 'Notice/Circular/Tender/RTI'.
4. This is for your further necessary action, please.

आपका आभारकारी,

संतोष कुमार तिवारी  
(उप पंजीयक)

प्रतिलिपि :

श्री कुलदीप चौधरी  
संयुक्त सचिव एवं जन सूचना अधिकारी  
राजस्व विभाग, वित्त मंत्रालय  
नई दिल्ली

✓ NOO: IC Computer for uploading on website.

F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV  
Customs Excise & Service Tax Appellate Tribunal  
West Block No.2, R.K. Puram, New Delhi – 66

Dated : 30.10.2024  
CPIO I.D. No. 19-05/2024

Sub: Information under the RTI Act, 2005 – reg.

With reference to the RTI application filed by Shri Mohit Walia dated 2.10.2024 and transferred by Ministry of Finance on 16.10.2024 in CPIO I.D. No. 19-05/2024, the relevant information pertaining to point 1,3,4,5 and 7 are as under:

1. List of Major Projects done in last 5 years

The dynamic website of the Tribunal started in January 2017 is fully operation with the help of NIC and is extended to all the eight Regional Benches. The website is more secured with added features by revamping its credentials during 2021 to 2024. The online filing of appeals has started w.e.f. 1.6.2023 in respect of appeals filed by the department.

3. No. of posts sanctioned and filled  
Sanctioned - 404  
Filled - 350 (including 43 posts filled through outsourcing)

4. Number of appointments made during last 3 years and method.

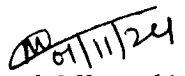
Total 59 appointments were made in the Tribunal on direct recruitment basis through Search Cum Selection Committee/ Staff Selection Commission.

5. List of tenders issued in last 5 years and its present position

Information may be sought from Caretaking section/ Computer Section, CESTAT, Delhi

7. Details of development activities and its completion date

Same as 1 above

  
Technical Officer (Admn.)

To  
CPIO, CESTAT, New Delhi